

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IBA/914/2019
NAME OF PETITIONER	:	Hellman Worldwide Logistics Pvt Ltd
NAME OF RESPONDENT	:	Penda Marketing Pvt Ltd
SECTION	:	Sec.9 Rule 6 of IBC

ORDER

Ld. Counsel for the Petitioner as well as Ld. Counsel for Respondent are present through video conferencing mode.

At the request of the Ld. Counsel for the Applicant Ms. Elavarasi seeking for adjournment based on the personal inconvenience of the Ld. Counsel on record Mr. T. Ravichandran, the matter stands adjourned to **23.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)